

ITEM NO.44

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11564/2018

(Arising out of impugned final judgment and order dated 05-02-2018 in FA No.227/2007 passed by the High Court of Judicature at Allahabad)

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

(IA No. 65666/2018 - EXEMPTION FROM FILING O.T.)

Date : 15-03-2024 This matter was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Gyanendra Kumar Pandey, Adv.
Ms. Asha Upadhyay, Adv.
Mr. V. N. Raghupathy, AOR

For Respondent(s) Mr. Shaurya Sahay, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The learned counsel for the respondent seeks time to file counter affidavit.
2. List after four weeks.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)